

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 22nd April, 2020

No. HC.XXXVII-11/2020/171/R.Cell #####The following officers of Assam Judicial Service (AJS), who have completed 5 (five) years in the cadre of Grade-II of AJS, are requested to submit their options as to whether they are willing to appear in the **Limited Departmental Competitive Examination (LDCE)** for promotion to Grade-I of Assam Judicial Service.

The present LDCE process is being initiated for filling up of 8 (eight) posts in Grade-I of Assam Judicial Service.

In case of non-availability of officers opting for LDCE or in the event of not qualifying in the LDCE, the available vacant posts will be filled up by way of regular promotion.


Sl. No.	Names of the Officers	Date of joining in Gr-II
1	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Kamrup (M), Guwahati	12-02-2009
2	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	14-06-2012
3	Smti Rini Bharali, Counsellor, Family Court No. 2, Kamrup (M), Guwahati	09-07-2012
4	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta	21-06-2012
5	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar	28-06-2012
6	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon (under suspension)	01-04-2013
7	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari	16-09-2013
8	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat	05-02-2014
9	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	03-02-2014
10	Shri Anil Kumar Basfor, Chief Judicial Magistrate, Morigaon	10-03-2014

11	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh	03-03-2014
12	Shri Joydev Koch, Chief Judicial Magistrate, Barpeta	10-03-2014
13	Smti Gitali Rabha, Civil Judge & Asstt. Sessions Judge No. 1, Kamrup (M), Guwahati	11-08-2014
14	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat	05-08-2014
15	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri	05-08-2014
16	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari	07-08-2014
17	Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon	02-01-2017
18	Smti Tasfia Hussain, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	07-08-2014
19	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur	03-07-2014
20	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi	04-08-2014
21	Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No. 1, Cachar, Silchar	08-08-2014
22	Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), Guwahati	11-08-2014
23	Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	08-08-2014
24	Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat	11-08-2014
25	Smti Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara	14-08-2014
26	Smti Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia	06-08-2014
27	Smti Tripti Ari, Deputy Secretary, Assam State Legal Services Authority	06-08-2014
28	Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon	06-08-2014
29	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh	12-08-2014

30	Shri Abdul Mazid Md Mahiuddin, Chief Judicial Magistrate, Baksa, Mushalpur	09-01-2015
31	Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati	06-04-2016
32	Smti Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon	04-02-2015
33	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar	08-01-2015
34	Smti Jyotshna Das, Chief Judicial Magistrate, Nagaon	09-01-2015
35	Smti Rani Boro, Secretary, District Legal Services Authority, Dibrugarh	09-04-2015
36	Smti Dimple Boro, Chief Judicial Magistrate, Dhubri	26-03-2015
37	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi	02-03-2015
38	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No. 3, Kamrup (M), Guwahati	16-02-2015
39	Smti Mili Hussain, Counsellor , Family Court, Cachar, Silchar	10-04-2015

The options in writing should be sent only by e-mail at **ghc.rcell2013@gmail.com** **on or before 08.05.2020 within office hours**. For any query regarding submission of option, they are requested to contact the Joint Registrar (Recruitment) in the mobile No. 76370-26575.

By Order,


Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

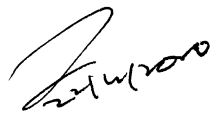
Memo No-HC-XXXVII-11/2020/171A/R-Cell

Dated 22.04.2020

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. All the District and Sessions Judges with a request to bring the same to the notice of the concerned Officers.

5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 22.04.2020 regarding calling of options for appearing in the LDCE for promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1